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OA No. 735/95

27-7-98

Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. S. L. Jain, J.M.

None is present for the parties. List for orders on
19-8-98.

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19.8.98

HON'BLE SHRI D C VERMA, MEMBER (J)

In the absence of D B, the matter has been placed before this Bench.

For the applicant Shri K C Sinha.

None for the respondent.

M P No.1489 of 1998 is by the applicant with a prayer that the present OA No.735 of 1995 be dismissed as withdrawn. Today no D B is available. However, in the circumstances when the applicant wants to withdraw the O.A., the O.A. is dismissed as withdrawn.

MEMBER (J)

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